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## (2023) 11 AHC CK 0021 Allahabad High Court

Case No: Writ - C No. - 37911 Of 2023

Uma Singh APPELLANT

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State Of U.P. And 3 Others RESPONDENT

Date of Decision: Nov. 9, 2023

**Acts Referred:** 

• U.P. Panchayat Raj Rules, 1947 - Rule 256, 257

• U.P. Panchayat Raj Act, 1947 - Section 95(1)(g)

Hon'ble Judges: Manju Rani Chauhan, J

Bench: Single Bench

**Advocate:** Vineet Kumar Singh

Final Decision: Allowed

**Judgement**